

## HIGH COURT OF SIKKIM

**Statement showing Institution, Disposal and Pendency of cases as on 28.02.2019**

Sl. No.	Cases	Total pendency at the beginning of February, 2019 (Civil-Criminal)	Institution during the month of February, 2019 (Civil -Criminal)	Total disposal during the month of February, 2019 (Civil- Criminal)	Pendency at the end of February 2019. (Civil- Criminal)
1	WRIT PETITION	103 01	03 -	02 -	104 01
2	APPEAL	32 65	- 01	-- 01	32 65
3	RSA	06 -	02 -	- -	08 -
4	FAO	03 -	01 -	- -	04 -
5	CONTEMPT	01 -	- -	- -	01 -
6	MISC.CASES	-- 05	-- -	-- 01	-- 04
7	MISC.APPEAL	- -	- -	- -	- -
8	TRANSFER PETITION	- -	-- -	- -	- -
9.	Suo Moto	- -	01 -	01 -	- -
9	BAIL APPLICATION	- -	- -	- -	- -
10	MAC APPEAL	12 -	- -	-- -	12 -
11	REVIEW	01 -	- -	-- -	01 -
12	REVISION	10 05	- -	- -	10 05
13	MAT APPEAL	02 --	- -	- -	02 --
14	REVISION U/S 19 OF THE (FAM CT.)	01 -	- -	- -	01 -
15	LEAVE PETITION	-- 03	- 02	- --	-- 05
16	ARBITRATION PETITION/APPEAL	02 --	01 --	- -	03 --
17	S.A.O.	-- -	- -	- -	-- -
18	REFERENCE	- -	- -	- -	- -
19	C.O.	03 -	- -	- -	03 -
20	TAX APPEAL	03 -	- -	-- -	03 -
21	Ex.P.	-- -	- -	- -	-- -
22	Appeal	01 -	- -	- -	01 -
	<b>GRAND TOTAL</b>	<b>180 79</b>	<b>08 03</b>	<b>03 02</b>	<b>185 80</b>

\*\*02(Two) MAC Appeals have been restored in terms of the Order dated 10/10/2017 passed by Hon'ble Supreme Court in S.L.P No.27565 and 27566 of 2017.



DEPUTY REGISTRAR (Appeal)  
High Court of Sikkim  
Gangtok